

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 648/2019

M/s HINDON RESORTS PVT. LTD. & ANR.

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

INDEX

Sl. No.	Particulars	Page No.
1.	REPORT OF OVERSIGHT COMMITTEE	1-11
2.	Annexure - 1	12-16
3.	Annexure - 2	17-21
4.	Annexure - 3	22-24

**REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE
NATIONAL GREEN TRIBUNAL PASSED IN O.A. NO. 648/2019 IN RE: M/S HINDON
RIVER RESORTS PVT LTD & ANR VERSUS GHAZIABAD DEVELOPMENT
AUTHORITY & ORS WITH REGARD TO NON-OPERATIONAL STPs IN
INDRAPURAM, GHAZIABAD, U.P.**

Introduction

The Hon'ble NGT has taken up the issue of pollution in the Indrapuram, Ghaziabad area due to three non-operational STPs. The plants are being managed by Ghaziabad Development Authority, U.P. Jal Nigam and Ghaziabad Nagar Nigam. The sewage is over flowing due to obstruction and dumping of garbage by scrap dealers on the side lines of the open drains and due to encroachment by high rise complexes and shops. Vide order dated 14.08.2019, the Hon'ble NGT directed to present a factual and action taken report by a joint committee comprising CPCB, UPPCB and DM Ghaziabad within one month.

A report regarding this matter was filed by UPPCB on 10.10.2019. The report showed that all the three STPs are not working properly and the purpose of setting up of STP at huge cost is defeated. Encroachments have not been removed and dumping of solid waste is taking place. The sewage is over flowing. The compensation assessed by the State PCB for damage to the environment is only from January to July 2019, without any finding that till January 2019 the systems were working properly. No action is shown against the private operators for their failure to prevent sewage flowing in open or going to the river systems. No remedial action has even been proposed. It is also clear that untreated sewage is being discharged directly into the river system of Hindon which takes such pollution load to the river Yamuna. This shows apathy of the authorities. Corrective measures must be taken by the senior authorities, including against the erring officers and remedial action be taken for preventing untreated sewage being discharged directly into the river system, in violation of the mandate of the law.

Compliance report

In the above mentioned issue the concerned departments responsible to take the remedial actions are as follows:

1. Ghaziabad Development Authority
2. UP Jal Nigam
3. Ghaziabad Nagar Nigam
4. UPPCB
5. Urban Development Department

The compliance received is as follows:

Sl. No.	Directions/Recommendations of Hon'ble NGT	Concerned Department	Compliance Status
1	UPPCB shall impose further Environment Compensation on M/s Toshibha Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of non-compliance.	UPPCB	<p>There are 03 STP's in Indirapuram, Ghaziabad namely:</p> <ul style="list-style-type: none"> • 74 MLDSBRSTP by U.P. Jal Nigam • 56 MLDSBRSTP by GDA • 56 MLDUASBSTP by Nagar Nigam <p>74 MLDSTP& 56 MLDUASBSTP have been handed over to M/s VA Tech, Wabag Ltd, Chennai for operation and maintenance to achieve treated water quality as per Board's norms. UPPCB has already imposed EC on Nagar Nigam for the period up to Dec 2019. Further, EC has been recommended up to May 2020.</p> <p>Partially Complied</p>
2	Chief Secretary, U.P. may ensure that appropriate further action is taken against the officers responsible and also for ensuring that untreated sewage is not discharged into the river system. Remedial action should include removal of encroachments by the district Administration, apart from scientific disposal of waste and cleaning of drains regularly.	UPPCB	<p>Recommendation for filing prosecution against responsible officers has been sent by Regional Office, U.P. Pollution Control Board, Ghaziabad.</p> <p>Further, Environmental compensation has been imposed for violation of norms.</p> <p>Partially Complied</p>

3	<p>Since different agencies are involved, the Chief Secretary may monitor and ensure that an appropriate action plan is prepared within one month and its execution is duly overseen by higher authorities within the fixed timelines.</p>	<p>UPPCB</p> <p>UP Jal Nigam</p>	<p>At present maintenance work in 74 MLDSBRSTP has been completed by M/s VA Tech, Wabag Ltd, Chennai, and 56 MLDUASB has been taken under maintenance by M/s VA Tech, Wabag Ltd, Chennai, Work Plan for maintenance of 56 MLDUASBSTP has been submitted by agency, according to which maintenance work has to be done within 03 months. 56 MLDSBR by GDA is achieving norms.</p> <p>ACTION PLAN FOR THREE STPs</p> <p>1. <u>74 MLD STP at Indirapuram</u></p> <p>This STP is commissioned in the year 2012 and maintenance of this STP was being done by M/s Toshiba Water Solutions Pvt. Ltd.</p> <p>The firm maintained the STP upto 15 Dec 2019; but due to shortage of funds for maintenance of STPs, repairing of many items was not taken timely. To solve the problems of above STP, Department of Urban Development, Uttar Pradesh through Director of Local Bodies has done an agreement with M/s VA Tech Wabag Limited and its associated infrastructure and sewer network of Ghaziabad for operation, maintenance and management of sewage treatment system.. As per agreement, agency has to rectify all deficiencies. M/s V.A. Tech Wabag Ltd. has taken over the STP maintenance from 16.12.2019. The repair and maintenance of defunct unit was also included in the agreement, but due to lockdown (COVID-19) repair of defunct unit could not be taken due to unavailability of material. Firm vide their letter no-VATW/2020-2021/PKG-8/GZBD/UPJN/200 dated 16.09.2020 has confirmed that they have made STP operational by carrying out following repairing works i.e. completion of Air Blower piping rehabilitation for Air supply to all the 4 Reactors, Overhauled,</p>
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		<p>repaired, replaced belts and made operational, Air Blowers Repaired, rehabilitated the mechanical fine screens, Rehabilitated gravity thicker, Replaced soft starters for Air Blower and MPS pumps, Repaired flow-meter in the MPS and STP will achieve prescribed norms of UPPCB by September 30, 2020.</p> <p>2. <u>56 MLD STP Indirapuram</u> 56 MLD STP Indirapuram was commissioned in the year 1998. The STP was maintained and operated by Nagar Nigam Ghaziabad. At present all treatment units of STP are defunct and all distribution pipelines in the STP are leaking. To solve the problems of above STP Department of Urban Development, Uttar Pradesh through Director of Local Bodies has done an agreement with M/s VA Tech Wabag Limited and is associated infrastructure and sewer network of Ghaziabad for operation, maintenance and management of sewage treatment system. As per agreement, agency has to rectify all deficiencies. M/s V.A. Tech Wabag limited has taken over the STP maintenance from 16.12.2019. But due to country wide Lockdown during Covid-19, the work of repair of different defunct units could not be taken up by the M/s V.A. Tech Wabag Ltd.</p> <p>As the STP is very old and pipe line/FRP work/RCC work and E&M work required a major repair/changes this will take 9 months' time to rebuild it. Hence, by the end of Feb 2021, the STP will be able to comply with the norms as prescribed by the UPPCB.</p> <p>3. <u>56 MLD (SBR) Indirapuram</u> The STP is being maintained by GDA.</p> <p>Partially Complied</p>
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			The committee is of the view that post 30 Sep 2020, a work progress report should be filed by UP Jal Nigam.
4	Accordingly, Hon'ble Tribunal directed to take further action in above terms. Compliance report be filed by the Chief Secretary, U.P. The agencies assigned the functions of operating STP be required to furnish appropriate performance guarantees, apart from other action.	UP Jal Nigam	U. P. Jal Nigam is maintaining these STPs on behalf of Urban Local Body. Non-Complied No details regarding furnishing the performance guarantee have been received so far.
5	UP Jal Nigam and Ghaziabad Nagar Nigam shall submit their action plan in order to ensure compliance of prescribe norms of UPPCB.	UP Jal Nigam Ghaziabad Nagar Nigam	ACTION PLAN FOR THREE STPs has been submitted by UP Jal Nigam. Under the scheme 'One city one operator' and 'Mission Clean Ganga' an acceptance letter was issued in favour of M/s V.A Tech Vabag Ltd, Chennai on 14.06.2019 for operation, maintenance and management of the sewage treatment system and sewer network in UP. All the STPs have been handed over to the UP Jal Nigam with effect of 16.12.2019. Partially complied
6	UP Jal Nigam shall expedite construction of a separate channel for disposal of treated effluent so that 74 MLD STP may be operated at full capacity.	UP Jal Nigam	In order to solve this problem of disposing combined treated discharge of three STP, a DPR for laying of separate treated effluent pipe line from 74 MLD STP Indrapuram to storm water drain situated along NH-24 which ultimately joins river Hindon, has been prepared and approved by state Government under AMRUT Programme. The tender for this work has been approved by competent Authority and laying of Pipe line has been started from 01.02.2020, 1850 m pipe has been laid out of 2500 m pipe. The completion of work is delayed due to Covid-19 and

			<p>rains, the work will likely be completed by Nov 2020.</p> <p>Partially Complied. The UP Jal Nigam should submit a work progress report in the first week of Dec to this committee in this matter.</p>
7	UP Jal Nigam and Ghaziabad Nagar Nigam shall furnish performance guarantee to the satisfaction of the UPPCB with the condition that the amount will be forfeited if the compliance is not made as per timelines submitted in action plan.	UP Jal Nigam Ghaziabad Nagar Nigam	<p>U. P. Jal Nigam is maintaining these STP on behalf of Urban Local Body.</p> <p>UP Jal Nigam is supervising M/s V.A Tech Wabag Ltd therefore the performance guarantee is ought to be given by them since the STP are beyond the jurisdiction of Ghaziabad Nagar Nigam.</p> <p>Non Complied No performance guarantee has been filed yet.</p>
8	All sewage treatment plants should install flow meter at inlet and outlet of STPs and maintain proper log book of the flow analytical results etc. Proper sludge handling management need to be placed for final treatment and disposal of sludge.	UP Jal Nigam	<p>The flow-meter is installed at inlet of both STP. As there is no provision of flow-meter in the estimate at outlet of STP, the flow-meter was not installed. M/s VA Tech Wabag is in process of installation of flow-meter at outlet of these two STPs. The work for installation of flow-meters at outlet of STP will be completed by Nov 2020. Proper logbook is being maintained at both STP.</p> <p>For sludge/ grit disposal Nagar Nigam Ghaziabad has so far not demarcated suitable site in response to letter dated 18.02.2020 & 14.09.2020.</p> <p>Non-Complied It is advised that Nagar Nigam should demarcate a suitable site for sludge/grit disposal.</p>
9	Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall	UP Jal Nigam, and Ghaziabad	An estimate of Amount Rs. 4345.20 lacs under AMRUT programme for Online Continuous Effluent Monitoring System

	install Online Water Quality Monitoring System at final outlet of all their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.	Development Authority	(O.C.E.M.S.) of 58 nos. STP has been sent to Mission Director (AMRUT), Lucknow by Chief Engineer (PPRBD), UPJN, Lucknow vide letter no 600/1009/072-0001(AMRUT)/PPRBD/20 dated 16.09.2020. E-Tenders have been Invited for design, supply, Installation, Testing & Commissioning of Online Continuous Effluent Monitoring System (O.C.E.M.S.) of STP's situated at different cities of Uttar Pradesh including five years Operation and Maintenance under AMRUT programme by Superintending Engineer(Nagar Nigam), UPJN, Lucknow vide NIT 81/ Chief Engineer (Nagar) Camp/20 dated 17.09.2020. After completion of tender process the work will be completed within 12 months. Partially Complied
10	All three agencies should contemplate a possibility of either having a dedicated conveyance channel for each of the STPs or have a combined channel of sufficient carrying capacity so as to ensure maximum utilization of available treatment infrastructure.”	UP Jal Nigam Ghaziabad Nagar Nigam	Work for laying of combined channel of sufficient carrying capacity of treated effluents is in progress. Work stopped due to COVID 19 pandemic. Now it is likely to be completed by Nov 2020. Ghaziabad Nagar Nigam is responsible for monitoring of the sewerage networks. Partially Complied
11	GDA should ensure scientific disposal of MSW waste conforming to norms of Solid Waste Management Rules, 2016.	Ghaziabad Development Authority	The Authority is operating 56 MLDSBRSTP scientifically. The monitoring of the STP during Jan-2020 to Mar-2020 was being done by the UPPCB, Ghaziabad. During monitoring 10 samples were collected which were found within the prescribed limits. Regarding this UP Government has also sent a letter dated 13.05.2020 to the Hon'ble NGT. Partially Complied.
12	District Administration should remove illegal encroachment	Ghaziabad Development	The treated water from all the three STPs is being discharged in drain constructed

	along the drain.	Authority	<p>parallel to NH-9 through the drain constructed parallel to CISF road.</p> <p>The places where there were obstructions in the flow in the drain parallel to CISF road have been rectified.</p> <p>The work of construction of underground pipeline by the Yamuna pollution unit (I), U.P. Jal Nigam under the Amrut Yojana program, is in process to discharge the treated water from STPs into the larger drain on NH-9.</p> <p>Partially Complied.</p>
13	GDA should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided.	Ghaziabad Development Authority	<p>A tender has been floated to clean the drain parallel to CISF Road regularly.</p> <p>Partially Complied.</p>
14	How the administrative agency will ensure the proper and timely maintenance of the plant to ensure that it always remains capable of functioning at its full capacity?	UPPCB UP Jal Nigam	<p>Monitoring of all STP's is being done by Regional Office, U.P. Pollution Control Board, Ghaziabad on weekly basis. Action is being taken by serving notice & imposing EC on regular basis.</p> <p>To ensure proper and timely maintenance of the plant Department of Urban Development, Uttar Pradesh through Director of Local Bodies has done an agreement with M/s VA Tech Wabag Limited for operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad. M/s V.A. Tech Wabag Ltd. has taken over the STP maintenance from 16.12.2019.</p> <p>Partially Complied</p>
15	Please provide the dates of last three periodical maintenance	UP Jal Nigam	<p>Due to shortage of funds for periodical maintenance repairing of many items were not taken timely. To solve the problems of above STP, Department of Urban Development, Uttar Pradesh through Director of Local bodies has done an agreement with M/s VA Tech Wabag Limited and its associated infrastructure</p>

			<p>and sewer network of Ghaziabad for operation, maintenance and management of sewage treatment system. After repair & rehabilitation of these two STPs, the periodical maintenance will be done regularly.</p> <p>Not Complied.</p>
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Detailed reports received from Ghaziabad Nagar Nigam, UP Jal Nigam and Ghaziabad Development Authority are annexed with this report respectively as **Annexures 1, 2 and 3.**

Recommendations

No doubt rectification and remediation work of STPs has been taken up, but the Oversight Committee is not satisfied with the progress of the work. The recommendations of the Oversight Committee with respect to the three STPs is as follows:

- (a) Out of the three STPs, the 56 MLD SBR STP maintained by Ghaziabad Development Authority (GDA) is running properly, hence there are no recommendations regarding this STP.
- (b) The 74MLD SBR STP run by UP Jal Nigam was handed over to **M/s VA Tech Wabag** which has repaired it. This STP is likely to stabilize and function properly within a week. RO, UPPCB may inspect and confirm the status after 10 days. However, there is another problem with the conveyance channel. Since all the three STPs are falling in the same conveyance drain, this conveyance drain gets choked. Hence this STP is forced to run below its capacity at 30 to 32 MLD against its designed capacity of 74 MLD. The construction of separate pipelines to augment the conveyance system has been delayed and is likely to be completed by November, 2020. Only thereafter its capacity utilization will improve. The Oversight Committee is not satisfied with the progress of construction of this conveyance pipeline system. Jal Nigam may be directed to ensure that the construction is expedited and the new proposed timeline of November is strictly adhered to.

(c) The 56 MLD UASB STP which was earlier maintained by Nagar Nigam, has been handed over to UP Jal Nigam and thence to VA Tech Wabag. The work has started and is likely to be completed in next three months. Then it should be able to achieve the existing pollution norms of 30 BOD. However, this STP is a very old STP which is being run on Upflow Anaerobic Sludge Blanket (UASB) technology, which is a very old technology. If there is any revision in pollution norms, this STP will not be able to adhere to the revised norms in the long run. The UP Jal Nigam should plan for upgrading this UASB STP to Sequential Batch Reactors (SBR) Technology or some contemporary technology.

(d) Regarding the Environmental Compensation (EC), the UPPCB has informed that they have imposed Environmental Compensation (EC) for these STPs till May, 2020 though so far no EC has been recovered. While the GDA plant is working properly, both Nagar Nigam and Jal Nigam have to pay the environmental compensation till they rectify their STPs. After December, Nagar Nigam has handed over its STP to UP Jal Nigam. So UP Jal Nigam will have to pay environmental compensation with liberty to collect it from their contractor. All the three institutions need to comply with the EC directives.

(e) At times the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need to be disconnected. Instructions to this effect need to be given to Nagar Nigam and UP Power Corporation to ensure that there are no industries operational in residential areas.

(f) The UP Jal Nigam should prepare a proper plan for reuse of treated waste water. This is all the more necessary in the light of the restrictions on drawl of ground water for industries in OCS Blocks. The Water Reuse Plan would not only help control illegal drawal of ground water but also ensure optimal use of the treated waste water.

(h) The Oversight Committee also feels that there should be a regular system of water quality assessment of all the three STPs done on quarterly basis to ensure the efficacy and efficiency of the STPs.

(i) The progress regarding removal of encroachments is not satisfactory. In fact, none of the agencies has sent a report to the Oversight Committee regarding this issue. There should be a standing encroachment removal mechanism under District Magistrate comprising of representatives from Nagar Nigam, Development Authority and Jal Nigam who may review the progress periodically. The operator under 'One District One Operator scheme' may also take recourse to this mechanism on a continuing basis regarding his encroachment related grievances.

(j) The Chief Secretary should monitor the performance of the STPs and come out with an appropriate action plan. It should include measures for scientific disposal of waste, cleaning of drains, remedial action against removal of encroachments, compliance of directions regarding environmental compensation and action against negligent officers. The Chief Secretary shall file his compliance report as directed by Hon'ble NGT.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of UP for necessary action. The report be uploaded on the website of the committee.

24-09-2020

24-09-2020

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

September 24, 2020

Annexures: As above

Please visit our website: oscngt.upsdc.gov.in for more information.

कार्यालय नगर आयुक्त नगर निगम, गाजियाबाद

पत्रांक:- 471/न0आ0/2020-21

दिनांक 19.9.2020

प्रेषक

नगर आयुक्त
नगर निगम, गाजियाबाद।

सेवा में

श्री एल0एन0 सोनी
पी0पी0एस0(मा0 अध्यक्ष)
ओवर साईट कमेटी, लखनऊ
उ0प्र0

विषय:-

मा0 राष्ट्रीय हरित अधिकरण के समक्ष विचाराधीन ओ0ए संख्या-648/2019 मैसर्स हिण्डन रिसोर्ट प्रा0लि0 वनाम गाजियाबाद विकास प्राधिकरण व अन्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय द्वारा जारी ई-मिल दिनांक 14.09.2020 का सन्दर्भ ग्रहण करने का कष्ट करे, जिसमे मा0 राष्ट्रीय हरित अधिकरण के समक्ष विचाराधीन ओ0ए संख्या-648/2019 मैसर्स हिण्डन रिसोर्ट प्रा0लि0 वनाम गाजियाबाद विकास प्राधिकरण व अन्य में ओवर साईट कमेटी द्वारा 16 विन्दुओं पर दिनांक 20.09.2020 से पूर्व सूचना चाही गयी है। जिसमें 04 विन्दुओं पर सूचना गाजियाबाद नगर निगम द्वारा प्रेषित की जानी है।

अतः वाछित सूचना प्रारूप पर संलग्न कर आपके अवलोकन एवं अग्रिम कार्यवाही हेतु सादर प्रस्तुत है।

संलग्नक-उपरोक्तानुसार।

(महेन्द्र सिंह तंवर)

आई.ए.एस.

नगर आयुक्त
गाजियाबाद नगर निगम

**Information to be furnished with regard to OA 648/2019 in Re: M/s Hindon
Resort Pvt. Ltd. & anr versus Ghaziabad Development Authority & Ors**

List of concerned department:

1. Ghaziabad Development Authority
2. UP Jal Nigam
3. Ghaziabad Nagar Nigam
4. UPPCB
5. Urban Development Department
6. DM Ghaziabad

Information required:

The Following Details should be provided to the oversight Committee before 20 September 2020.

Directions by hon' ble NGT	concerned department	compliance status
UPPCB shall impose further Environment Compensation on M/s Toshiba Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of noncompliance	UPPCB	
Chief Secretary, U.P may ensure that appropriate further action is taken against the officers responsible and also for ensuring that untreated sewage is not discharged into the river system. Remedial action should include removal of encroachments by the district administration, a part from scientific disposal of waste in cleaning of drains regularly.	UPPCB	
Since different agencies are involved, the chief Secretary may monitor and ensure that an appropriate action plan is prepared within one month and its execution is duly overseen by higher authorities within the fixed timelines.	UPPCB	

सहायक अभियन्ता (जल)
नगर निगम गाजियाबाद

महाप्रबन्धक (जल)
नगर निगम, गाजियाबाद

<p>Accordingly, Hon'ble tribunal directed to take further action in above terms. compliance report be field by the chief secretary, U.P the agencies assigned the functions of operating STP be required to furnish appropriate performance guarantees, apart from other action.</p>	<p>UPPCB</p>	
<p>U.P Jal Nigam and Nagar Nigam shall submit their action plan in order to ensure compliance of prescribe norms of UPPCB</p>	<p>U.P Jal Nigam and Ghaziabad Nagar Nigam</p>	<p>It is most respectfully submitted that project director, UP State Ganga River Conservation Agency issued a notice in May 2018 inviting E-tender for operation, maintenance and management of the sewage treatment System and sewer network in the state of uttar Pradesh (Zone-Ghaziabad), In view of the said notice, a letter of acceptance was issued in favour of successful bidder i.e. M/s V.A Tech Vabag Ltd, Chennai on 14.06.2019 under the state schem "one city one operator" and "Mission Clean Ganga". The Ghaziabad Nagar Nigam took all the necessary steps for the maintenance and upkeep of the plant at regular interval of time since the STP has been handed over to and taken charge by the UP JalNigam with effect of 16-12-2019, therefore, now it is their responsibility to prepare an Action plan and execute the same as per the directions of this Hon'ble Tribunal. Being a Municipal Corporation , Ghaziabad Nagar Nigam is always willing to provide any kind of help in compliance with any direction of Hon'ble Tribunal as per law.</p>


 सहायक अभियन्ता (जल)
 नगर निगम गाजिबाद


 महाप्रबंधक (जल)
 नगर निगम, गाजिबाद

UP Jal Nigam shall Expedite construction of a separate channel for disposal of treated effluent so that 74 MLDSTP may be operated at full capacity.		
UP Jal Nigam and Ghaziabad Nagar Nigam Shall furnish performance guarantee to the satisfaction of the UPPCB with the condition that the amount will be forfeited if the compliance is not made as per timeline submitted in action plan.	U.P Jal Nigam and Ghaziabad Nagar Nigam	That since the STPs is presently under the jurisdiction of UP Jal Nigam to supervise M/s V.A tech Wabag Ltd., Chennai, therefore, the performance guarantee ought to be given by them and since the STP itself is beyond the jurisdiction of Ghaziabad Nagar Nigam, therefore, it would be more plausible and reasonable for UP Jal Nigam to provide such guarantee as they have responsibility as well the jurisdiction to maintain the STP.
All sewage treatment plants should instal flow meter at inlet and outlet of STPs and maintain proper log book of the flow analytical results etc. proper sludge handling management need too be placed for final treatment and disposal of sludge.	U.P Jal Nigam	
Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall install online water quality monitoring System at Final outlet of all their STPs and besides monitoring it themselves shall also link it with server of central and state board.	U.P Jal Nigam , Ghaziabad Nagar Nigam and Ghaziabad Development authority	It is humbly submitted that after the handing of the STPs to the firm M/s V.A Tech Vabag Ltd, chennai under the supervision of UP Jal Nigam with effect from 16-12-2019 , the Ghaziabad Nagar Nigam does not have the jurisdiction to install online system. It is for the firm M/s V.A Tech Vabag Ltd, chennai to ensure that the said system is installed with the guidance of UP Jal Nigam as it is under their jurisdiction. It is further submitted that Ghaziabad Nagar Nigam is responsible for the monitoring of the sewerage network.

सहाय
नगर निगम गाजियाबाद

महाप्रबंधक (जल)
नगर निगम, गाजियाबाद

<p>All three agencies should contemplate a possibility of either having a dedicated conveyance channel for each of the STPs or have a combined channel of sufficient carrying capacity so as to ensure maximum utilization of available treatment infrastructure.</p>	<p>UP Jal Nigam and Ghaziabad Nagar Nigam</p>	<p>It is submitted that under the state scheme "one city one operator" all the STPs have been transferred to the firm M/s V.A tech Wabag Ltd., Chennai on dated 16-12-2019 under the supervision of UP Jal Nigam therefore, the Ghaziabad Nagar Nigam is not responsible for setting up conveyance channel for the STPs . The Ghaziabad Nagar Nigam will be responsible for the monitoring of the sewerage network. But it is neither responsibility of GNN not it is with in their jurisdiction for the setting up of conveyance channel. It is solely the work of aforesaid firm under the supervision of UP Jal Nigam.</p>
<p>GDA Should ensure scientific disposal of MSW waste conforming to norms of solid waste management Rules, 2016.</p>	<p>Ghaziabad Development authority</p>	
<p>District Administration should remove illegal encroachment along the drain.</p>	<p>Ghaziabad Development authority</p>	
<p>GDA Should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided</p>	<p>Ghaziabad Development authority</p>	
<p>How the Administrative agency will ensure the proper and timely maintenance of the plant to ensure that it always remains capable of functioning at its full capacity?</p>		
<p>Please provide the dates of last three periodical maintenance</p>		


 सहायक अभियंता (जल)
 नगर निगम गाजियाबाद


 महाप्रबंधक (जल)
 नगर निगम, गाजियाबाद

ई-मेल द्वारा

कार्यालय मुख्य अभियन्ता (गा0 क्षेत्र), उ0प्र0 जल निगम, गाजियाबाद।

पत्रांक : 2013 / NGA

दिनांक : 19.9.2020

सेवा में,

मुख्य अभियन्ता (गंगा),
उ0प्र0 जल निगम,
लखनऊ।

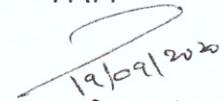
विषय: मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ0 ए0 संख्या-648/2019 मेसर्स हिण्डन रिसोर्टस प्रा0 लि0 एवं अन्य बनाम गाजियाबाद विकास प्राधिकरण में मा0 एन0जी0टी0 में दिनांक 29.09.2020 को निर्धारित सुनवाई के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्रांक 587/022-648-2019/2020 दिनांक 17.09.2020 के अनुपालन में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ0 ए0 संख्या-648/2019 मेसर्स हिण्डन रिसोर्टस प्रा0 लि0 एवं अन्य बनाम गाजियाबाद विकास प्राधिकरण में मा0 एन0जी0टी0 में दिनांक 29.09.2020 को निर्धारित सुनवाई हेतु ओवर साइट कमेटी द्वारा दिये गये बिन्दुओं पर अनुपालन आख्या निर्धारित प्रारूप पर संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय


(जी0एस0 श्रीवास्तव)
मुख्य अभियन्ता (गा0 क्षेत्र)

पू0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि- महाप्रबन्धक, यमुना प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, गाजियाबाद को संलग्नक सहित सूचनार्थ प्रेषित।


मुख्य अभियन्ता (गा0 क्षेत्र)

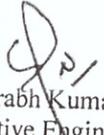
**Information with regard to OA 648/2019 in Re: M/S Hindon Resorts Pvt. Ltd.
& Anr Versus Ghaziabad Development Authority & Ors**

Sl. No.	Directions/ Recommendations of Hon'ble NGT	Concerned Department	Compliance/ Action plan
1	UPPCB shall impose further Environment Compensation on M/s Toshibha Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of non- compliance.	UPPCB	Not pertained to U.P. Jal Nigam.
2	Chief Secretary, U.P. may ensure that appropriate further action is taken against the officers responsible and also for ensuring that untreated sewage is not discharged into the river system. Remedial action should include removal of encroachments by the district Administration, apart from scientific disposal of waste and cleaning of drains regularly.	UPPCB	Not pertained to U.P. Jal Nigam.
3	Since different agencies are involved, the Chief Secretary may monitor and ensure that an appropriate action plan is prepared within one month and its execution is duly overseen by higher authorities within the fixed timelines.	UPPCB	<p>ACTION PLAN FOR THREE STPs</p> <p><u>1.Action plan for 74 MLD STP Indirapuram</u> This STP is commissioned in the year 2012 and maintenance of this STP was being done by M/s Toshiba Water Solutions Pvt. Ltd. The firm maintained the STP upto 15 Dec 2019; but due to shortage of funds for maintenance of STPs, repairing of many items were not taken timely. To solve the problems of above STP, Department of Urban Development, Uttar Pradesh through director of local body has done an agreement with M/s VA Tech Wabag Limited for operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad. As per agreement , agency has to rectify all deficiencies. M/s V.A. Tech Wabag Ltd. has taken over the STP maintenance from 16.12.2019. The repair and maintenance of defunct unit was also included in the agreement, but due to lockdown (COVID-19) repair of defunct unit could not be taken due to unavailability of material. Firm vide their letter no-VATW/2020-2021/PKG-8/GZBD/UPJN/200 dated 16.09.2020 has confirmed that they have made STP operational by carrying out following repairing works i.e. completion of Air Blower piping rehabilitation for Air supply to all the 4 Reactors, Overhauled, repaired, replace belts and made operational, Air Blowers, Repaired, rehabilitate the mechanical fine screens, Rehabilitated gravity thicker, Replace soft starters for Air Blower and MPS pumps, Repaired flowmeter in the MPS and STP will achieve prescribed norms of UPPCB by September 30, 2020.</p> <p><u>2. Action plan to 56 MLD STP Indirapuram</u> 56 MLD STP Indirapuram was commissioned in the year 1998. The STP was maintained and operated by Nagar Nigam Ghaziabad. At present all treatment units of STP are defunct and all distribution pipeline in the STP are leaking. To solve the problems of above STP Department of Urban Development, Uttar Pradesh through director of local body has done an agreement with M/s VA Tech Wabag Limited for operation, Maintenance and management of sewage treatment system and is associated infrastructure and sewer Network of Ghaziabad. As per agreement , agency has to rectify all deficiencies. M/s V.A. Tech Wabag limited has taken over the STP maintenance from 16.12.2019. But due to country wide Lockdown during Covid-19, the work of repair of different defunct</p>

			<p>units could not be taken up by the M/s V.A. Tech Wabag Ltd.</p> <p>As the STP is very old and pipe line/FRP work/RCC work and E&M work required a major repair/changes this will take 9 months time to rebuild it. Hence, by the end of Feb 2021, the STP will be able to comply norms as prescribed by the UPPCB.</p> <p>3. 56 MLD (SBR) Indirapuram The STP is being maintained by GDA and no action is required from UP Jal Nigam.</p>
4	Accordingly, Hon'ble Tribunal directed to take further action in above terms. Compliance report be filed by the Chief Secretary, U.P. The agencies assigned the functions of operating STP be required to furnish appropriate performance guarantees, apart from other action.	UPPCB	U. P. Jal Nigam is maintaining these STP on behalf of Urban Local Body.
5	UP Jal Nigam and Ghaziabad Nagar Nigam shall submit their action plan in order to ensure compliance of prescribe norms of UPPCB.	UP Jal Nigam and Ghaziabad Nagar Nigam	<p>ACTION PLAN FOR THREE STPs</p> <p>1. Action plan for 74 MLD STP Indirapuram This STP is commissioned in the year 2012 and maintenance of this STP was being done by M/s Toshiba Water Solutions Pvt. Ltd. The firm maintained the STP upto 15 Dec 2019; but due to shortage of funds for maintenance of STPs, repairing of many items were not taken timely. To solve the problems of above STP, Department of Urban Development, Uttar Pradesh through director of local body has done an agreement with M/s VA Tech Wabag Limited for operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad. M/s V.A. Tech Wabag Ltd. has taken over the STP maintenance from 16.12.2019. The repair and maintenance of defunct unit was also included in the agreement, but due to lockdown (COVID-19) repair of defunct unit could not be taken due to unavailability of material. Firm vide their letter no- VATW/2020-2021/PKG-8/GZBD/UPJN/200 dated 16.09.2020 has confirmed that they have made STP operational by carrying out following repairing works i.e. completion of Air Blower piping rehabilitation for Air supply to all the 4 Reactors, Overhauled, repaired, replace belts and made operational, Air Blowers, Repaired, rehabilitate the mechanical fine screens, Rehabilitated gravity thicker, Replace soft starters for Air Blower and MPS pumps, Repaired flowmeter in the MPS and STP will achieve prescribed norms of UPPCB by September 30, 2020.</p> <p>2. Action plan to 56 MLD STP Indirapuram 56 MLD STP Indirapuram was commissioned in the year 1998. The STP was maintained and operated by Nagar Nigam Ghaziabad. At present all treatment units of STP are defunct and all distribution pipeline in the STP are leaking. To solve the problems of above STP Department of Urban Development, Uttar Pradesh through director of local body has done an agreement with M/s VA Tech Wabag Limited for operation, Maintenance and management of sewage treatment system and is associated infrastructure and sewer Network of Ghaziabad. M/s V.A. Tech Wabag limited has taken over the STP maintenance from 16.12.2019. But due to country wide Lockdown during Covid-19, the work of repair of different defunct units could not be taken up by the M/s V.A. Tech Wabag Ltd. As the STP is very old and pipe line/FRP work/RCC work</p>

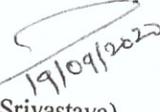
			<p>and E&M work required a major repair/changes this will take 9 months time to rebuild it. Hence, by the end of Feb 2021, the STP will be able to comply norms as prescribed by the UPCCB.</p> <p>3. 56 MLD (SBR) Indirapuram The STP is being maintained by GDA and no action is required from UP Jal Nigam.</p>
6	UP Jal Nigam shall expedite construction of a separate channel for disposal of treated effluent so that 74 MLD STP may be operated at full capacity.		In order to solve this problem of disposing combined treated discharge of three STP, a DPR for laying of separate treated effluent pipe line from 74 MLD STP Indirapuram to storm water drain situated along NH-24 which ultimately joins river Hindon, has been prepared and approved by state Government under AMRUT Programme. The tender for this work has been approved by competent Authority and laying of Pipe line has been started from 01-02-2020, 1850 m pipe has been laid out of 2500 m pipe. The completion of work is delayed due to Covid -19. and rains, the work will likely be completed by Nov. 2020
7	UP Jal Nigam and Ghaziabad Nagar Nigam shall furnish performance guarantee to the satisfaction of the UPCCB with the condition that the amount will be forfeited if the compliance is not made as per timelines submitted in action plan.	UP Jal Nigam and Ghaziabad Nagar Nigam	U. P. Jal Nigam is maintaining these STP on behalf of Urban Local Body.
8	All sewage treatment plants should install flow meter at inlet and outlet of STPs and maintain proper log book of the flow analytical results etc. Proper sludge handling management need to be placed for final treatment and disposal of sludge.	UP Jal Nigam	<p>The flowmeter is installed at inlet of both STP. As there is no provision of flowmeter in the estimate at outlet of STP, the flowmeter was not installed. M/s VA Tech Wabag is in process of installation of flowmeter at outlet of these two STPs. The work for installation of flowmeters at outlet of STP will be completed by Nov. 2020. Proper logbook is being maintained at both STP.</p> <p>For sludge/ grit disposal Nagar Nigam Ghaziabad has so far not demarcated suitable site in response to letter dated. 18.02.2020 & 14.09.2020</p>
9	Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall install Online Water Quality Monitoring System at final outlet of all their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.	UP Jal Nigam, Ghaziabad Nagar Nigam and Ghaziabad Development Authority	An estimate of Amount Rs. 4345.20 lacs under AMRUT programme for Online Continuous Effluent Monitoring System (O.C.E.M.S.) of 58 nos. STP has been sent to Mission Director (AMRUT), Lucknow by Chief Engineer (PPRBD), UPJN, Lucknow vide letter no 600/1009/072-0001(AMRUT) / PPRBD/20 dated 16.09.2020. (Copy Annexed) E-Tenders have been Invited for design, supply, Installation, Testing & Commissioning of Online Continuous Effluent Monitoring System (O.C.E.M.S.) of STP's situated at different cities of Uttar Pradesh including five years Operation and Maintenance under AMRUT programme by Superintending Engineer(Nagar), UPJN, Lucknow vide NIT 81/ Chief Engineer (Nagar) Camp/20 dated 17.09.2020. After completion of tender process the work will be completed within 12 months.
10	All three agencies should contemplate a possibility of either having a dedicated conveyance channel for each of the STPs or have a combined channel of sufficient carrying capacity so as to ensure maximum utilization of available treatment infrastructure."	UP Jal Nigam, Ghaziabad Nagar Nigam	Work for laying of combined channel of sufficient carrying capacity of treated effluents is in progress. Work stopped due to COVID 19 pandemic. Now it is likely to be completed by Nov 2020.

11	GDA should ensure scientific disposal of MSW waste conforming to norms of Solid Waste Management Rules, 2016.	Ghaziabad Development Authority	Not pertained to U.P Jal Nigam.
12	District Administration should remove illegal encroachment along the drain.	Ghaziabad Development Authority	Not pertained to U.P Jal Nigam.
13	GDA should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided.	Ghaziabad Development Authority	Not pertained to U.P Jal Nigam.
14	How the administrative agency will ensure the proper and timely maintenance of the plant to ensure that it always remains capable of functioning at its full capacity?		To ensure proper and timely maintenance of the plant Department of Urban Development, Uttar Pradesh through director of local body has done an agreement with M/s VA Tech Wabag Limited for operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad. M/s V.A. Tech Wabag Ltd. has taken over the STP maintenance from 16.12.2019.
15	Please provide the dates of last three periodical maintenance.		Due to shortage of funds for periodical maintenance repairing of many items were not taken timely. To solve the problems of above STP, Department of Urban Development, Uttar Pradesh through director of local body has done an agreement with M/s VA Tech Wabag Limited for operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad. M/s V.A. Tech Wabag Ltd. has taken over the STP maintenance from 16.12.2019. After repair & rehabilitation of these two STPs, the periodical maintenance will be done regularly.


 (Saurabh Kumar)
 Executive Engineer
 Construction Division
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 Ghaziabad


 (Akash Tyagi)
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 Yamuna Pollution Control
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 General Manager
 Yamuna Pollution Control Unit
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 Ghaziabad


 (G.S. Srivastava)
 Chief Engineer (Gzb Zone)
 U.P. Jal Nigam
 Ghaziabad
 19/09/2020



गाजियाबाद विकास प्राधिकरण

विकास पथ, गाजियाबाद।

पत्रांक: 315/41EE26/2020
सेवा में,

दिनांक 22/9/2020

श्री एल0एन0 सोनी,
पी0पी0एस0 चेयरमैन
ओवरसाईट कमेटी, मा0 एन0जी0टी0
यू0पी0 लखनऊ।

विषय :- मा0 एन0जी0टी0, नई दिल्ली में विचाराधीन ओ0ए0 सं0-648/2019 M/s. Hindon Resorts Pvt. Ltd. & Anr Versus Ghaziabad Development Authority & Ors. में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक प्रकरण में श्री एल0एन0 सोनी पी0पी0एस0 चेयरमैन-ओवरसाईट कमेटी, मा0 एन0जी0टी0 यू0पी0 लखनऊ द्वारा ई-मेल दिनांक 14.09.2020 के माध्यम से चाही गयी सूचना के अन्तर्गत गाजियाबाद विकास प्राधिकरण से सम्बन्धित सूचना/अनुपालन आख्या संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार

(संतोष कुमार राय)
सचिव

पृष्ठांकन : 315/41EE26/2020
प्रतिलिपि :-

दिनांक:- 22/9/2020

1. उपाध्यक्ष महोदया को सादर सूचनार्थ
2. अपर जिलाधिकारी (नगर) गाजियाबाद को उनके पत्र सं0-2266/एस0टी0-ए0डी0एम0(सिटी)/2020 दिनांक 16.09.2020 के क्रम में सूचनार्थ।
3. प्रभारी विधि को आवश्यक कार्यवाही हेतु।

सचिव

अनुपालन आख्या

ओ०ए० सं०-648/2019 मै० हिंडन रिर्साँट प्रा०लि० बनाम जी०डी०ए० व अन्य में मा० राष्ट्रीय हरित अधिकरण नई दिल्ली के आदेश दिनांक 02.01.2019 के क्रम में ई-मेल दिनांक 14.09.2020 के माध्यम से मा० चेयरमैन-ओवर साईट कमेटी, एन०जी०टी० यू०पी० लखनऊ द्वारा चाही गयी अनुपालन आख्या निम्नवत् है :-

Sl. No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status
1	Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall install online water quality monitoring system at final outlet of all their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.	Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam	Online water quality monitoring system लगाये जाने की कार्यवाही की जा रही है।
2	GDA should ensure scientific disposal of MSW waste conforming to norms of Solid Waste Management Rules, 2016	Ghaziabad Development Authority	प्राधिकरण द्वारा 56 एम०एल०डी०, एस०बी०आर०, एस०टी०पी० का संचालन साइंटिफिक रूप से किया जा रहा है जिसकी मॉनिटरिंग जनवरी-2020 से मार्च-2020 तक उ०प्र० प्रदूषण नियंत्रण बोर्ड इन्दिरापुरम गाजियाबाद द्वारा की जा रही है, जिसके अन्तर्गत कुल 10 नमूने एकत्रित किये गये, जो सभी मानक के अनुरूप पाये गये हैं। इस सम्बन्ध में उ०प्र० शासन के पत्र सं०- एन.जी.टी. -191/81-7-2020-23 (रिट)/2018 टी०सी० दिनांक 13.05.2020 अवलोकनीय है।
3	District Administration should remove illegal encroachment along the drain	Ghaziabad Development Authority	इन्दिरापुरम योजना के अन्तर्गत तीन नग एस०टी०पी० संचालित है। जिसमें 74 एम०एल०डी० एस०टी०पी० का संचालन जल निगम, 56 एम०एल०डी० का संचालन नगर निगम, गाजियाबाद व 56 एम०एल०डी० एस०टी०पी० का संचालन गाजियाबाद विकास प्राधिकरण द्वारा किया जा रहा है। उपरोक्त तीनों एस०टी०पी० का शोधित वाटर सी०आई०एस०एफ० रोड़ के समानान्तर पूर्व निर्मित नाले के माध्यम से एन०एच०-9 के समानान्तर निर्मित नाले में प्रवाहित होता है। सी०आई०एस०एफ० रोड़ के समानान्तर पूर्व निर्मित नाले के प्रवाह में जहाँ-जहाँ बाधा उत्पन्न हो रही

			थी उसे दूर करा दिया गया है। यहाँ यह भी अवगत कराना है कि यमुना प्रदूषण ईकाई (प्रथम) उ०प्र० जल निगम द्वारा अमृत योजना कार्यक्रम के अन्तर्गत इन्दिरापुरम गाजियाबाद स्थित तीन नग एस०टी०पी० के जल को एन०एच०-९ के बड़े नाले में निस्तारित करने हेतु अण्डरग्राउण्ड पाईप लाईन बिछाये जाने का कार्य कराया जा रहा है। जिससे भविष्य में शोधित जल के ओवरफ्लों जैसी समस्या का पूर्ण निस्तारण हो जाये।
4	GDA should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided.	Ghaziabad Development Authority	सी०आई०एस०एफ० रोड के समानान्तर पूर्व निर्मित नाला जिसमें इन्दिरापुरम योजना के अन्तर्गत तीन नग एस०टी०पी० का शोधित वाटर प्रवाहित होता है। उक्त ड्रेन की नियमित सफाई हेतु प्राधिकरण द्वारा निविदा आमंत्रित की जा चुकी है।

21/09/2020

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Atchoudhary 21-9-2020